

Annexure - 1
Balaji Lifestyle Technologies Private Limited; Liquidation commenced on 16.03.2023;
Secured financial creditors (other than financial creditors belonging to any class of creditors)
Balaji Lifestyle Technologies Private Limited - In Liquidation (As on 16.04.2023)

S. No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	UCO Bank	15.04.2023	59,812,961.36	59,812,961.36	Secured	₹ 0.00	No	₹ 0.00	₹ 0.00	-	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	as per 1st Proviso of Regulation 31A of Liquidation process regulation, 2016 Provided a secured creditor who has not relinquished his security interest under section 52 shall not be part of the consultation committee;
1	Total		59,812,961.36	59,812,961.36		₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	0.00%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	-

Note :

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.